

**Office of Directorate General of Foreign Trade
New Delhi**

Para 4.7 Decision (DRAFT)

MEETING NUMBER : 3/83-ALC1/2020 MEETING DATE : 04.06.2020

1	Case No.:114/2/83-ALC1/2019	Party Name:APL METALS LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00087/AM20/	RLA File :02/24/040/00010/AM20/	Lic.No/Date:0210209152 06.05.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 28.11.2019 issued by DGFT & reminder on 18.02.2020. Reply furnished by the firm and same sent to TE. The case is re-listed for 07.08.2020.				

2	Case No.:119/2/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00092/AM20/	RLA File :03/95/040/01159/AM19/	Lic.No/Date:0310828806 07.05.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 11.09.2019 issued by DPIIT & reminder on 18.02.2020 by DGFT. Final reminder dated 27.07.2020 issued. The case is re-listed for 07.08.2020.				

3	Case No.:123/2/83-ALC1/2019	Party Name:INDOGULF CROSCIENCES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00096/AM20/	RLA File :05/23/040/00034/AM20/	Lic.No/Date:0510410527 08.05.2019	Defer Date: 07.08.2020
Decision : Letter for hard copy issued on 18.02.2020. Reminder on 27.07.2020 issued. The case is re-listed for 07.08.2020				

4	Case No.:136/2/83-ALC1/2019	Party Name:LUBRIKOTE SPECIALITIES PVT.LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00109/AM20/	RLA File :03/95/040/00124/AM20/	Lic.No/Date:0310828999 14.05.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 21.01.2020 issued by DPIIT & reminder on 18.02.2020 by DGFT. Final reminder to be issued. The case is re-listed for 07.08.2020.				

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5	Case No.:139/2/83-ALC1/2019	Party Name:INDIA GLYCOLS LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00112/AM20/	RLA File :05/23/040/00066/AM20/	Lic.No/Date:0510410588 14.05.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 07.08.2020.				

6	Case No.:135/2/83-ALC1/2019	Party Name:SRI AYYAPPAN FINE ARTS	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Approved
	HQ File :01/83/050/00108/AM20/	RLA File :35/24/040/00006/AM20/	Lic.No/Date:3510045538 15.05.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

7	Case No.:1/3/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00120/AM20/	RLA File :08/24/040/00048/AM20/	Lic.No/Date:0810145311 21.05.2019	Defer Date: 07.08.2020
Decision: The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L issued by DPIIT & reminder on 27.07.2020 issued. The case is relisted on 07.08.2020.				

8	Case No.:5/3/83-ALC1/2019	Party Name:ALFA INDUSTRIES,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00124/AM20/	RLA File :08/24/040/00064/AM20/	Lic.No/Date:0810145344 23.05.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 07.08.2020.				

9	Case No.:21/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00140/AM20/	RLA File :05/24/040/00092/AM20/	Lic.No/Date:0510410752 28.05.2019	Defer Date: 07.08.2020

Decision : Letter for hard copy issued on 18.02.2020. Reminder on 27.07.2020 issued. The case is re-listed for 07.08.2020.

10	Case No.:27/3/83-ALC1/2019	Party Name:WILLOWOOD CHEMICALS PVT LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Approved
	HQ File :01/83/050/00146/AM20 /	RLA File :02/24/040/00150/AM19/	Lic.No/Date:0210209 197 28.05.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty	Import Item	Qty
	DIFENOCONAZOLE 25 EC	11764.600 Kg	DIFENOCONAZOLE TECH 95%	2955.86 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

11	Case No.:28/3/83-ALC1/2019	Party Name:WILLOWOOD CHEMICALS PVT LTD	Meet No/Date:3/83-ALC1/2020 dated 04.06.2020	Status:Case Approved
	HQ File :01/83/050/00147/AM20/	RLA File :02/24/040/00165/AM19/	Lic.No/Date:021020919 8 28.05.2019	Defer Date:
	Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
	Export Item	Qty	Import Item	Qty
	ACETAMIPRID 20 SL	8600 Kg	ACETAMIPRID 99% TECH	1728.6 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

12	Case No.:29/3/83-ALC1/2019	Party Name:NOVEL TISSUES PVT LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00148/AM20/	RLA File :07/24/040/00010/AM20/	Lic.No/Date:0710114972 28.05.2019	Defer Date: 07.08.2020
	Decision: The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L issued by DPIIT & reminder to be issued. The case is relisted on 07.08.2020.			

	Case No.:30/3/83-ALC1/2019	Party Name:SETCO CHEMICALS (I) PVT.LTD.	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
13	HQ File :01/83/050/00149/AM20/	RLA File :03/95/040/00202/AM20/	Lic.No/Date:0310829345 30.05.2019	Defer Date: 07.08.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder dated 27.07.2020 issued. The case is re-listed for 07.08.2020.			
	Case No.:31/3/83-ALC1/2019	Party Name:SETCO CHEMICALS (I) PVT.LTD.	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
14	HQ File :01/83/050/00150/AM20/	RLA File :03/95/040/00203/AM20/	Lic.No/Date:0310829347 30.05.2019	Defer Date: 07.08.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder on 27.07.2020 issued. The case is re-listed for 07.08.2020.			
	Case No.:34/3/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
15	HQ File :01/83/050/00153/AM20/	RLA File :29/24/040/00005/AM20/	Lic.No/Date:2910025404 31.05.2019	Defer Date: 07.08.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			
	Case No.:35/3/83-ALC1/2019	Party Name:HIMADRI SPECIALITY CHEMICAL LTD	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
16	HQ File :01/83/050/00154/AM20/	RLA File :02/24/040/00026/AM20/	Lic.No/Date:0210209216 03.06.2019	Defer Date: 07.08.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.			
	Case No.:36/3/83-ALC1/2019	Party Name:COLOUR CHROMES PRIVATE LIMITED	Meet No/Date:9/83- ALC1/2019 26.02.2020	Status:Case Deferred
17	HQ File :01/83/050/00155/AM20/	RLA File :02/24/040/00025/AM20/	Lic.No/Date:0210209217 03.06.2019	Defer Date: 07.08.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.			
18	Case No.:40/3/83-ALC1/2019	Party Name:AJIT INDUSTRIES PRIVATE LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Deffered and Re-indexed

HQ File :01/83/050/00159/AM20/	RLA File :05/23/040/00089/AM20/	Lic.No/Date:0510410800 03.06.2019	Defer Date: 07.08.2020
Decision: D/L issued by DPIIT. Reminder to be issued. The case is relisted on 07.08.2020.			

Case No.:43/3/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
19 HQ File :01/83/050/00162/AM20/	RLA File :04/24/040/00047/AM20/	Lic.No/Date:0410165670 03.06.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 13.11.2019 issued by DPIIT & reminder to be issued. The case is relisted on 07.08.2020.			

Case No.:44/3/83-ALC1/2019	Party Name:VIKAS ECOTECH LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
20 HQ File :01/83/050/00163/AM20/	RLA File :05/24/040/00122/AM20/	Lic.No/Date:0510410811 04.06.2019	Defer Date: 07.08.2020
Decision : Letter for hard copy issued on 18.02.2020. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

Case No.:45/3/83-ALC1/2019	Party Name:GRASIM INDUSTRIES LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
21 HQ File :01/83/050/00164/AM20/	RLA File :34/24/040/00070/AM20/	Lic.No/Date:3410045190 04.06.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued on 27.08.2019 & reminder on 18.02.2020. Final reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.			

Case No.:46/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
22 HQ File :01/83/050/00165/AM20/	RLA File :05/24/040/00126/AM20/	Lic.No/Date:0510410823 06.06.2019	Defer Date: 07.08.2020
Decision: Letter for hard copy issued on 18.02.2020. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

Case No.:52/3/83-ALC1/2019	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
23 HQ File :01/83/050/00171/AM20/	RLA File :32/24/040/00020/AM20/	Lic.No/Date:3210078988 07.06.2019	Defer Date: 07.08.2020
Decision : The case is defer for D/L issued by Ministry of Steel. Reminder to firm to be			

issued. The case is relisted on 07.08.2020.

24	Case No.:54/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00173/AM20/	RLA File :05/24/040/00141/AM20/	Lic.No/Date:0510410856 07.06.2019	Defer Date: 07.08.2020
	Decision: Letter for hard copy issued on 18.02.2020. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

25	Case No.:58/3/83-ALC1/2019	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00177/AM20/	RLA File :05/23/040/00095/AM20/	Lic.No/Date:0510410878 11.06.2019	Defer Date: 07.08.2020
	Decision : Letter for hard copy issued on 18.02.2020. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

26	Case No.:62/3/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD.,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00181/AM20/	RLA File :03/94/040/00159/AM20/	Lic.No/Date:0310829580 12.06.2019	Defer Date: 07.08.2020
	Decision : : Letter for hard copy issued on 18.02.2020. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

27	Case No.:67/3/83-ALC1/2019	Party Name:MALABAR EQUIPMENTS AND GENERAL TRADERS PVT	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00186/AM20/	RLA File :10/24/040/00019/AM20/	Lic.No/Date:1010060206 14.06.2019	Defer Date: 07.08.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L dated 09.12.2019 issued by DPIIT & reminder on 18.02.2020 by DGFT. Final reminder to be issued. The case is re-listed for 07.08.2020.			

28	Case No.:69/3/83-ALC1/2019	Party Name:AGRISOL (INDIA) PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00188/AM20/	RLA File :66/24/040/00002/AM20/	Lic.No/Date:6610000034 17.06.2019	Defer Date: 07.08.2020
	Decision : : File alongwith Hard copy furnished by the firm sent to TE (RNM) for providing the comments. The case is re-listed for 07.08.2020.			

	Case No.:70/3/83-ALC1/2019	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
29	HQ File :01/83/050/00189/AM20/	RLA File :09/24/040/00135/AM20/	Lic.No/Date:0910067675 18.06.2019	Defer Date: 07.08.2020
Decision : Letter for hard copy issued on 23.02.2020. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020				
	Case No.:71/3/83-ALC1/2019	Party Name:AVH PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
30	HQ File :01/83/050/00190/AM20/	RLA File :03/94/040/00154/AM20/	Lic.No/Date:0310829753 18.06.2019	Defer Date: 07.08.2020
Decision : File alongwith reply of D/L furnished by the firm sent to DPIIT for their comments. The case is re-listed for 07.08.2020.				
	Case No.:71/9/83-LC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
31	HQ File :01/83/050/00677/AM20/	RLA File :03/94/040/00185/AM20/	Lic.No/Date:0310829752 18.06.2019	Defer Date: 07.08.2020
Decision : Hard copy received from the firm D/L raised by TE. D/L to be issue. The case is relisted on 07.08.2020.				
	Case No.:73/3/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
32	HQ File :01/83/050/00192/AM20/	RLA File :08/24/040/00354/AM19/	Lic.No/Date:0810145539 19.06.2019	Defer Date: 07.08.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 07.08.2020				
	Case No.:74/3/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
33	HQ File :01/83/050/00193/AM20/	RLA File :08/24/040/00356/AM19/	Lic.No/Date:0810145540 19.06.2019	Defer Date: 07.08.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.				
34	Case No.:75/3/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred

	HQ File :01/83/050/00194/AM20/	RLA File :08/24/040/00423/AM19/	Lic.No/Date:0810145541 19.06.2019	Defer Date: 07.08.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.			
	Case No.:85/3/83-ALC1/2019	Party Name:MARUTI MICA	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
35	HQ File :01/83/050/00204/AM20/	RLA File :24/24/040/00012/AM20/	Lic.No/Date:2410042788 20.06.2019	Defer Date: 07.08.2020
	Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.			
	Case No.:83/3/83-ALC1/2019	Party Name:UNITOP CHEMICALS PVT. LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
36	HQ File :01/83/050/00202/AM20/	RLA File :03/95/040/00248/AM20/	Lic.No/Date:0310829836 21.06.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued on 31.12.2019 & reminder on 18.02.2020. Final reminder dated 27.07.2020 issued. The case is re-listed for 07.08.2020.			
	Case No.:84/3/83-ALC1/2019	Party Name:CLARIANT CHEMICALS [INDIA] LTD.	Meet No/Date:8/83-ALC1/2019 15.01.2020	Status:Case Deferred
37	HQ File :01/83/050/00203/AM20/	RLA File :03/94/040/00233/AM20/	Lic.No/Date:0310829837 21.06.2019	Defer Date: 07.08.2020
	Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L issued by DPIIT dated 27.07.2020 issued. The case is relisted on 07.08.2020			
	Case No.:86/3/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status: Case Approved
38	HQ File :01/83/050/00205/AM20/	RLA File :03/94/040/00138/AM20/	Lic.No/Date:0310829871 24.06.2019	Defer Date:
	Decision : : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			
39	Case No.:91/3/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred

HQ File :01/83/050/00210/AM20/	RLA File :06/24/040/00015/AM20/	Lic.No/Date:0610039210 24.06.2019	Defer Date: 07.08.2020
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Decision : The Committee considered the case as per agenda and decided to defer the case for want of information from the firm. D/L issued on 27.11.2019 & reminder issued on 25.02.2020. Final reminder issued on 27.07.2020 The case is relisted on 07.08.2020.

Case No.:101/3/83-ALC1/2019	Party Name:EXCELEX BIOPOLYMERS PRIVATE LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
40 HQ File :01/83/050/00220/AM20/	RLA File :09/24/040/00152/AM20/	Lic.No/Date:0910067695 26.06.2019	Defer Date: 07.08.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE (RNM) for providing the comments. The case is re-listed for 07.08.2020.			

Case No.:102/3/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Deffered and Re-indexed
41 HQ File :01/83/050/00221/AM20/	RLA File :05/24/040/00188/AM20/	Lic.No/Date:0510411058 26.06.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued on 31.12.2019 & reminder on 18.02.2020 Final reminder on 27.07.2020 issued. The case is re-listed for 07.08.2020.			

Case No.:107/3/83-ALC1/2019	Party Name:EAGLE PRESS PRIVATE LIMITED,	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
42 HQ File :01/83/050/00226/AM20/	RLA File :04/24/040/00064/AM20/	Lic.No/Date:0410165782 28.06.2019	Defer Date: 07.08.2020
Decision : Letter for hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

Case No.:112/3/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
43 HQ File :01/83/050/00231/AM20/	RLA File :08/24/040/00093/AM20/	Lic.No/Date:0810145608 01.07.2019	Defer Date: 07.08.2020
Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 04.06.2020 & 07.08.2020.			

Case No.:113/3/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
44 HQ File :01/83/050/00232/AM20/	RLA File :08/24/040/00105/AM20/	Lic.No/Date:0810145617 02.07.2019	Defer Date: 07.08.2020

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Decision : Case is deferred report awaited from concerned RA. The case is deferred & relisted on 04.06.2020 & 07.08.2020.

45	Case No.: 116/3/83-ALC1/2019	Party Name:RASIK PRODUCTS PVT. LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00235/AM20/	RLA File :06/24/040/00020/AM20/	Lic.No/Date:0610039225 02.07.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 04.06.2020 & 07.08.2020.			

46	Case No.: 6/4/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00243/AM20/	RLA File :06/24/040/00023/AM20/	Lic.No/Date:0610039234 04.07.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued on 28.11.2019 . Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.			

47	Case No.: 8/4/83-ALC1/2019	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00245/AM20/	RLA File :02/24/040/00055/AM20/	Lic.No/Date:0210209302 05.07.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued on 23.08.2020 DGFT. The case is re-listed for 07.08.2020			

48	Case No.: 9/4/83-ALC1/2019	Party Name:WATERPROOF CORPORATION PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00246/AM20/	RLA File :03/95/040/00288/AM20/	Lic.No/Date:0310830148 08.07.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder on 27.07.2020 issued by DGFT. The case is re-listed for 07.08.2020.			

49	Case No.: 11/4/83-ALC1/2019	Party Name:RAJSHA CHEMICALS PVT.LTD,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00248/AM20/	RLA File :34/24/040/00118/AM20/	Lic.No/Date:3410045266 08.07.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.			

50	Case No.:12/4/83-ALC1/2019	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00249/AM20/	RLA File :08/24/040/00113/AM20/	Lic.No/Date:0810145665 09.07.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued on 02.08.2019. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.			

51	Case No.:14/4/83-ALC1/2019	Party Name:PACIFIC INDUSTRIES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00251/AM20/	RLA File :13/24/040/00157/AM20/	Lic.No/Date:1310049350 09.07.2019	Defer Date: 07.08.2020
	Decision : Hard copy received from the firm. D/L issued by DPIIT. Reminder to be issue. The case is relisted on 07.08.2020.			

52	Case No.:17/4/83-ALC1/2019	Party Name:TIKI TAR DANOSA (INDIA) PVT. LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00254/AM20/	RLA File :34/24/040/00054/AM20/	Lic.No/Date:3410045276 10.07.2019	Defer Date: 07.08.2020
	Decision : Hard copy received from the firm. The case is relisted on 07.08.2020.			

53	Case No.:18/4/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00255/AM20/	RLA File :08/24/040/00124/AM19/	Lic.No/Date:0810145689 11.07.2019	Defer Date: 07.08.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.			

54	Case No.:19/4/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00256/AM20/	RLA File :08/24/040/00366/AM18/	Lic.No/Date:0810145690 11.07.2019	Defer Date: 07.08.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.			

55	Case No.:23/4/83-ALC1/2019	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:3210079022	Defer Date:

	:01/83/050/00260/AM20/	:32/24/040/00029/AM20/	12.07.2019	07.08.2020
	Decision : The case is defer for D/L issued by Ministry of Steel. Reminder to firm to be issued. The case is relisted on 07.08.2020.			
56	Case No.:26/4/83-ALC1/2019	Party Name:SALASAR LAMINATES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00263/AM20/	RLA File :08/24/040/00288/AM19/	Lic.No/Date:0810145732 17.07.2019	Defer Date: 07.08.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.			
57	Case No.:32/4/83-ALC1/2019	Party Name:AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00269/AM20/	RLA File :05/23/040/00157/AM20/	Lic.No/Date:0510411307 19.07.2019	Defer Date: 07.08.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.			
58	Case No.:35/4/83-ALC1/2019	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00272/AM20/	RLA File :03/94/040/00327/AM20/	Lic.No/Date:0310830522 24.07.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder on 28.01.2020 issued. The case is re-listed for 07.08.2020.			
59	Case No.:37/4/83-ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00274/AM20/	RLA File :05/23/040/00156/AM20/	Lic.No/Date:0510411341 24.07.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			
60	Case No.:38/4/83-ALC1/2019	Party Name:ORIENT ABRASIVES LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00275/AM20/	RLA File :03/95/040/00385/AM20/	Lic.No/Date:0310830572 25.07.2019	Defer Date: 07.08.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 29.07.2020. The case is relisted on 07.08.2020			

61	Case No.:49/4/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00286/AM20/	RLA File :29/24/040/00009/AM20/	Lic.No/Date:2910025419 25.07.2019	Defer Date: 07.08.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 21.01.2020 & reminder on 18.02.2020 issued. Final reminder on 27.07.2020 issued. The case is relisted on 07.08.2020.			

62	Case No.:41/4/83-ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00278/AM20/	RLA File :03/95/040/00427/AM20/	Lic.No/Date:0310830596 26.07.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

63	Case No.:48/4/83-ALC1/2019	Party Name:NOCIL LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00285/AM20/	RLA File :03/95/040/00245/AM20/	Lic.No/Date:0310830642 29.07.2019	Defer Date: 07.08.2020
	Decision : : Hard copy received from the firm D/L raised by TE. D/L issued on 21.01.2020 & reminder 18.02.2020 issued. Final reminder on 27.07.2020 issued. The case is relisted on 07.08.2020			

64	Case No.:52/4/83-ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00289/AM20/	RLA File :03/95/040/00442/AM20/	Lic.No/Date:0310830679 30.07.2019	Defer Date: 07.08.2020
	Decision : : Hard copy received from the firm D/L raised by TE. D/L issued on 31.12.2019. Reply furnished by the firm and same sent to TE. TE again raised D/L which was to be issued. The case is relisted on 07.08.2020.			

65	Case No.:57/4/83-ALC1/2019	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00294/AM20/	RLA File :02/24/040/00061/AM20/	Lic.No/Date:0210209341 01.08.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed			

for 07.08.2020.

66	Case No.:58/4/83-ALC1/2019	Party Name:GIRIDHAR TECHFAB PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00295/AM20/	RLA File :08/24/040/00127/AM20/	Lic.No/Date:0810145906 02.08.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.				

67	Case No.:60/4/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00297/AM20/	RLA File :03/95/040/00436/AM20/	Lic.No/Date:0310830796 05.08.2019	Defer Date: 07.08.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE (RNM) for providing the comments. The case is re-listed for 07.08.2020.				

68	Case No.:61/4/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00298/AM20/	RLA File :03/95/040/00438/AM20/	Lic.No/Date:0310830797 05.08.2019	Defer Date: 07.08.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE (RNM) for providing the comments. The case is re-listed for 07.08.2020.				

69	Case No.:1/5/83-ALC1/2019	Party Name:ANAR CHEMICALS LLP	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00299/AM20/	RLA File :08/24/040/00148/AM20/	Lic.No/Date:0810145921 07.08.2019	Defer Date: 07.08.2020
Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 28.11.2019. Reminder issued on 27.07.2020. The case is relisted on 07.08.2020.				

70	Case No.:2/5/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00300/AM20/	RLA File :03/95/040/00439/AM20/	Lic.No/Date:0310830893 08.08.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.				

71	Case No.:3/5/83-	Party Name:MONTEX	Meet No/Date:3/83-	Status:Case
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ALC1/2019	GLASS FIBRE IND PVT LTD	ALC1/2020 04.06.2020	Deferred
HQ File :01/83/050/00301/AM20/	RLA File :03/95/040/00366/AM20/	Lic.No/Date:0310830901 08.08.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.			

Case No.:5/5/83-ALC1/2019	Party Name:COLOR MAX,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
72 HQ File :01/83/050/00303/AM20/	RLA File :32/24/040/00031/AM20/	Lic.No/Date:3210079057 08.08.2019	Defer Date: 07.08.2020
Decision : : Hard copy received from the firm D/L raised by TE. D/L issued on 31.12.2019, reminder on 17.02.2020. Final reminder issued on 27.07.2020. The case is relisted on 07.08.2020.			

Case No.:6/5/83-ALC1/2019	Party Name:GLEN INDUSTRIES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Approved												
HQ File :01/83/050/00304/AM20/	RLA File :02/24/040/00070/AM20/	Lic.No/Date:0210209361 08.08.2019	Defer Date:												
73 Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-															
<table border="1"> <thead> <tr> <th>Export Item</th><th>Qty</th><th>Import Item</th><th>Qty</th></tr> </thead> <tbody> <tr> <td>Paper Straw (quality & GSM of paper in import/Export should match)</td><td>255000 KG</td><td>Paper</td><td>280500 Kg</td></tr> <tr> <td></td><td></td><td>Glue</td><td>3% of FOB value of export</td></tr> </tbody> </table>				Export Item	Qty	Import Item	Qty	Paper Straw (quality & GSM of paper in import/Export should match)	255000 KG	Paper	280500 Kg			Glue	3% of FOB value of export
Export Item	Qty	Import Item	Qty												
Paper Straw (quality & GSM of paper in import/Export should match)	255000 KG	Paper	280500 Kg												
		Glue	3% of FOB value of export												
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.															

Case No.:12/5/83-ALC1/2019	Party Name:VEDANTA LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
74 HQ File :01/83/050/00310/AM20/	RLA File :05/24/040/00264/AM20/	Lic.No/Date:0510411481 09.08.2019	Defer Date: 07.08.2020
Decision : Report from RA, New Delhi has been received and to be sent to TE. The case is re-listed for 07.08.2020.			

Case No.:15/5/83-ALC1/2019	Party Name:INSECTICIDES INDIA LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
75 HQ File	RLA File	Lic.No/Date:0310830970	Defer Date:

:01/83/050/00313/AM20/	:03/94/040/00394/AM20/	14.08.2019	07.08.2020
Decision : File alongwith Hard copy received from the firm sent to TE (RNM) for providing the comments.. The case is relisted on 07.08.2020			

Case No.:20/5/83-ALC1/2019	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
76 HQ File :01/83/050/00318/AM20/	RLA File :04/24/040/00083/AM20/	Lic.No/Date:0410165972 19.08.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.			

Case No.:28/5/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
77 HQ File :01/83/050/00326/AM20/	RLA File :05/24/040/00300/AM20/	Lic.No/Date:0510411593 22.08.2019	Defer Date: 07.08.2020
Decision : File alongwith Hard copy received from the firm. The case is relisted on 07.08.2020.			

Case No.:29/5/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
78 HQ File :01/83/050/00327/AM20/	RLA File :05/24/040/00280/AM20/	Lic.No/Date:0510411594 22.08.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued . Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.			

Case No.:30/5/83-ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
79 HQ File :01/83/050/00328/AM20/	RLA File :05/24/040/00279/AM20/	Lic.No/Date:0510411596 22.08.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.			

Case No.:72/8/83-ALC1/2019	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
80 HQ File :01/83/050/00536/AM20/	RLA File :03/94/040/00409/AM20/	Lic.No/Date:0310831157 22.08.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.			

81	Case No.:41/5/83-ALC1/2019	Party Name:SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status: Transferred to concerned section
	HQ File :01/83/050/00339/AM20/	RLA File :10/24/040/00042/AM20/	Lic.No/Date:1010060254 26.08.2019	Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-VI as items seems to be under Food Category. Hence, the case stands disposed of.				

82	Case No.:40/5/83-ALC1/2019	Party Name:GOLDSTAB ORGANICS PVT LTD	Meet No/Date:9/83-ALC1/2019 26.02.2020	Status:Case Deferred
	HQ File :01/83/050/00338/AM20/	RLA File :03/94/040/00424/AM20/	Lic.No/Date:0310831276 28.08.2019	Status:Case Deferred
Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.				

83	Case No.:43/5/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Approved
	HQ File :01/83/050/00341/AM20/	RLA File :05/24/040/00313/AM20/	Lic.No/Date:051041165 0 28.08.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm.				
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.				

84

Case No.:44/5/83-ALC1/2019	Party Name:SIDH MASTERBATCHES (P) LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Approved
HQ File :01/83/050/00342/AM20/	RLA File :05/24/040/00298/AM20/	Lic.No/Date:05104116 51 28.08.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty.	Import item	Qty.
WHITE MASTERBATCH (Containing 40% LLDPE & 40%TITANIUM DIOXIDE &	250000 KG	LINEAR LOW DENSITY POLYETHYLE NE (LLDPE)	As applied for by the firm
		TITANIUM DIOXIDE	As applied for

20% CALCIUM CARBONATE)			by the firm
		CALCIUM CARBONATE	As applied for by the firm

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

85	Case No.:45/5/83-ALC1/2019	Party Name:SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Approved
	HQ File :01/83/050/00343/AM20/	RLA File :05/24/040/00312/AM20/	Lic.No/Date:0510411652 28.08.2019	Defer Date:
	Decision The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm.			
	RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

86	Case No.:55/5/83-ALC1/2019	Party Name:MARUDHAR STONEX LLP	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00353/AM20/	RLA File :13/24/040/00162/AM20/	Lic.No/Date:1310049386 28.08.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

87	Case No.:46/5/83-ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00344/AM20/	RLA File :08/24/040/00403/AM18/	Lic.No/Date:0810146063 29.08.2019	Defer Date: 07.08.2020
	Decision: Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

88	Case No.:50/5/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00348/AM20/	RLA File :03/95/040/00532/AM20/	Lic.No/Date:0310831320 30.08.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

89	Case No.:53/5/83-ALC1/2019	Party Name:SURYA PANEL PRIVATE	Meet No/Date:3/83-ALC1/2020	Status:Case Deferred
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	LIMITED	04.06.2020	
HQ File :01/83/050/00351/AM20/	RLA File :08/24/040/00081/AM20/	Lic.No/Date:0810146087 03.09.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

	Case No.:54/5/83-ALC1/2019	Party Name: GREENLAM INDUSTRIES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
90	HQ File :01/83/050/00352/AM20/	RLA File :05/23/040/00215/AM20/	Lic.No/Date:0510411728 03.09.2019	Defer Date: 07.08.2020
Decision : : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.				

	Case No.:58/5/83-ALC1/2019	Party Name:VEDANTA LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
91	HQ File :01/83/050/00356/AM20/	RLA File :05/24/040/00324/AM20/	Lic.No/Date:0510411744 04.09.2019	Defer Date: 07.08.2020
Decision : Report from RA, New Delhi have been received and to be sent to TE. The case is deferred & re-listed for 07.08.2020.				

	Case No.:59/5/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
92	HQ File :01/83/050/00357/AM20/	RLA File :05/23/040/00213/AM20/	Lic.No/Date:0510411746 04.09.2019	Defer Date: 07.08.2020
Decision : : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.				

	Case No.:2/6/83-ALC1/2019	Party Name:COLOUR CHROMES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
93	HQ File :01/83/050/00363/AM20/	RLA File :02/24/040/00085/AM20/	Lic.No/Date:0210209418 04.09.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE for their comments. The case is re-listed for 07.08.2020.				

94	Case No.:3/6/83-ALC1/2019	Party Name:SRI	Meet No/Date:3/83-	Status:Case Approved
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	AYYAPPAN FINE ARTS	ALC1/2020 04.06.2020	
HQ File :01/83/050/00364/AM20/	RLA File :35/24/040/00018/AM20/	Lic.No/Date:3510045595 05.09.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

95	Case No.: 6/6/83- ALC1/2019	Party Name:RUBAMIN LTD.	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00367/AM20/	RLA File :34/24/040/00038/AM20/	Lic.No/Date:3410045421 05.09.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (SK) for their comments. The case is re-listed for 07.08.2020.				

96	Case No.: 4/6/83- ALC1/2019	Party Name:MESO CARBON INDIA PVT. LTD.	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00365/AM20/	RLA File :08/24/040/00177/AM20/	Lic.No/Date:0810146109 06.09.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for want of information i.e. 1% composition of import and export alongwith COA from the firm. The case is differed relisted on 07.08.2020.				

97	Case No.: 5/6/83- ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00366/AM20/	RLA File :06/24/040/00041/AM20/	Lic.No/Date:0610039284 06.09.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued on 20.12.2019, reminder dated 18.02.2020. Final reminder 27.07.2020 issued. The case is re-listed for 18.08.2020.				

98	Case No.: 7/6/83- ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00368/AM20/	RLA File :03/95/040/00527/AM20/	Lic.No/Date:0310831428 09.09.2019	Defer Date: 07.08.2020
Decision : Hard copy received from the firm D/L raised by DPIIT. D/L to be issued. The case is relisted on 07.08.2020				

99	Case No.:8/6/83-ALC1/2019	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00369/AM20/	RLA File :02/24/040/00093/AM20/	Lic.No/Date:0210209433 11.09.2019	Defer Date: 07.08.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. D/L raised by TE (SK). The case is relisted on 07.08.2020.				
100	Case No.:10/6/83-ALC1/2019	Party Name:MANMOHAN SINGH MARKETING INDIA PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00371/AM20/	RLA File :56/24/040/00014/AM20/	Lic.No/Date:5610005680 12.09.2019	Defer Date: 07.08.2020
Decision : File alongwith Hard copy received from the firm sent to DPIIT for providing the comments.D/L raised by DPIIT. D/L to be issued. The case is relisted on 07.08.2020.				
101	Case No.:11/6/83-ALC1/2019	Party Name:PROEC ENERGY LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00372/AM20/	RLA File :05/24/040/00333/AM20/	Lic.No/Date:0510411816 12.09.2019	Defer Date: 07.08.2020
Decision : Hard copy received from the firm D/L raised by DPIIT. D/L to be issued. The case is relisted on 07.08.2020.				
102	Case No.:12/6/83-ALC1/2019	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00373/AM20/	RLA File :05/23/040/00230/AM20/	Lic.No/Date:0510411820 12.09.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (SK) for their comments. The case is re-listed for 07.08.2020.				
103	Case No.:14/6/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00375/AM20/	RLA File :03/95/040/00583/AM20/	Lic.No/Date:0310831529 13.09.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder on 23.07.2020 issued. The case is re-listed for 07.08.2020				
104	Case No.:15/6/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File	RLA File	Lic.No/Date:0810146174	Defer Date:

	:01/83/050/00376/AM20/	:08/24/040/00189/AM20/	13.09.2019	07.08.2020
	Decision : File alongwith Hard copy received from the firm sent to TE (RNM) for providing the comments.. The case is relisted on 07.08.2020.			
	Case No.:16/6/83-ALC1/2019	Party Name:R.K. JEWELS	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
105	HQ File :01/83/050/00377/AM20/	RLA File :05/24/040/00326/AM20/	Lic.No/Date:0510411829 13.09.2019	Defer Date: 07.08.2020
	Decision : The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing. P.H Letter to be issued. The case is re-listed for 07.08.2020.			
	Case No.:17/6/83-ALC1/2019	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
106	HQ File :01/83/050/00378/AM20/	RLA File :08/24/040/00186/AM20/	Lic.No/Date:0810146176 16.09.2019	Defer Date: 07.08.2020
	Decision: Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			
	Case No.:18/6/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
107	HQ File :01/83/050/00379/AM20/	RLA File :03/94/040/00467/AM20/	Lic.No/Date:0310831583 16.09.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder on 27.07.2020 issued. The case is re-listed for 07.08.2020			
	Case No.:22/6/83-ALC1/2019	Party Name:SUMITOMO CHEMICAL INDIA PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
108	HQ File :01/83/050/00383/AM20/	RLA File :03/95/040/00590/AM20/	Lic.No/Date:0310831619 18.09.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020.			
	Case No.:24/6/83-ALC1/2019	Party Name:INDOTAN CHEMICALS LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
109	HQ File :01/83/050/00385/AM20/	RLA File :02/24/040/00096/AM20/	Lic.No/Date:0210209451 20.09.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder on 27.07.2020 issued. The case is re-listed for 07.08.2020.			
110	Case No.:25/6/83-ALC1/2019	Party Name:GRINDWELL NORTON LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred

HQ File :01/83/050/00386/AM20/	RLA File :03/94/040/00458/AM20/	Lic.No/Date:0310831728 23.09.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder on 27.07.2020 issued. The case is re-listed for 07.08.2020.			

Case No.:28/6/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
111 HQ File :01/83/050/00389/AM20/	RLA File :05/23/040/00243/AM20/	Lic.No/Date:0510411914 24.09.2019	Defer Date: 07.08.2020
Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.			

Case No.:30/6/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
112 HQ File :01/83/050/00391/AM20/	RLA File :03/95/040/00626/AM20/	Lic.No/Date:0310831796 25.09.2019	Defer Date: 07.08.2020
Decision: Hard copy received from the firm D/L raised by TE. D/L on 31.01.2020 & reminder on 18.02.2020 issued. Final reminder to be issue. The case is relisted on 07.08.2020.			

Case No.:32/6/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
113 HQ File :01/83/050/00393/AM20/	RLA File :08/24/040/00200/AM20/	Lic.No/Date:0810146237 26.09.2019	Defer Date: 07.08.2020
Decision : File alongwith Hard copy received from the firm sent to TE (RNM) for providing the comments.. The case is relisted on 07.08.2020.			

Case No.:33/6/83-ALC1/2019	Party Name:STYLAM INDUSTRIES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
114 HQ File :01/83/050/00394/AM20/	RLA File :22/24/040/00046/AM20/	Lic.No/Date:2210016268 26.09.2019	Defer Date: 07.08.2020
Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.			

Case No.:35/6/83-ALC1/2019	Party Name:KRISHNA ISHIZAKI AUTO LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
115 HQ File :01/83/050/00396/AM20/	RLA File :05/23/040/00256/AM20/	Lic.No/Date:0510411972 27.09.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued on 24.08.2020. The case is re-listed for 07.08.2020			

Case No.:39/6/83-ALC1/2019	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
116			

HQ File :01/83/050/00400/AM20/	RLA File :06/24/040/00042/AM20/	Lic.No/Date:0610039301 30.09.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued on 24.08.2020 . The case is re-listed for 07.08.2020			

Case No.:41/6/83-ALC1/2019	Party Name:SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
117 HQ File :01/83/050/00402/AM20/	RLA File :32/24/040/00054/AM20/	Lic.No/Date:3210079132 30.09.2019	Defer Date: 07.08.2020
Decision : The case is defer for D/L issued by Ministry of Steel. Reminder to firm to be issued. The case is relisted on 07.08.2020.			

Case No.:43/6/83-ALC1/2019	Party Name:DETPAK INDIA PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
118 HQ File :01/83/050/00404/AM20/	RLA File :03/94/040/00512/AM20/	Lic.No/Date:0310831955 01.10.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued on 24.08.2020 . The case is re-listed for 07.08.2020.			

Case No.:44/6/83-ALC1/2019	Party Name:GAYATRI COLOUR CHEM INDUSTRIES	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
119 HQ File :01/83/050/00405/AM20/	RLA File :08/24/040/00211/AM20/	Lic.No/Date:0810146259 01.10.2019	Defer Date: 07.08.2020
Decision : File alongwith Hard copy received from the firm sent to TE (RNM) for providing the comments.. The case is relisted on 07.08.2020.			

Case No.:49/6/83-ALC1/2019	Party Name:JAQUAR & COMPANY PVT.LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
120 HQ File :01/83/050/00410/AM20/	RLA File :05/23/040/00248/AM20/	Lic.No/Date:0510412004 03.10.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued on 24.07.2020 . The case is re-listed for 07.08.2020			

Case No.:51/6/83-ALC1/2019	Party Name:FEROLITE JOINTINGS LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
121 HQ File :01/83/050/00412/AM20/	RLA File :05/23/040/00258/AM20/	Lic.No/Date:0510412036 07.10.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued on 24.07.2020. The case is re-listed for 07.08.2020			

Case No.:1/7/83-ALC1/2019	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
122 HQ File :01/83/050/00415/AM20/	RLA File :06/24/040/00048/AM20/	Lic.No/Date:0610039307 09.10.2019	Defer Date: 07.08.2020

Decision : Hard copy received from the firm D/L raised by TE. D/L to be issued. The case is relisted on 07.08.2020.

123	Case No.: 2/7/83-ALC1/2019	Party Name: SUPER CIRCLE AUTO LIMITED	Meet No/Date: 3/83-ALC1/2020 04.06.2020	Status: Case Deferred
	HQ File :01/83/050/00416/AM20/	RLA File :05/24/040/00374/AM20/	Lic.No/Date: 0510412067 10.10.2019	Defer Date: 07.08.2020
	Decision : Hard copy received from the firm D/L raised by TE. D/L to be issued. The case is relisted on 07.08.2020.			

124	Case No.: 3/7/83-ALC1/2019	Party Name: GREENLAM INDUSTRIES LIMITED	Meet No/Date: 3/83-ALC1/2020 04.06.2020	Status: Case Deferred
	HQ File :01/83/050/00417/AM20/	RLA File :05/23/040/00271/AM20/	Lic.No/Date: 0510412074 10.10.2019	Defer Date: 07.08.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing the comments. The case is re-listed for 07.08.2020			

125	Case No.: 8/7/83-ALC1/2019	Party Name: BODAL CHEMICALS LIMITED	Meet No/Date: 3/83-ALC1/2020 04.06.2020	Status: Case Deferred
	HQ File :01/83/050/00422/AM20/	RLA File :08/24/040/00216/AM20/	Lic.No/Date: 0810146312 11.10.2019	Defer Date: 07.08.2020
	Decision: Hard copy received from the firm D/L raised by TE (SK). D/L issued on 05.02.2020, Reminder on 24.07.2020 issued. The case is relisted on 07.08.2020			

126	Case No.: 9/7/83-ALC1/2019	Party Name: CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date: 3/83-ALC1/2020 04.06.2020	Status: Case Deferred
	HQ File :01/83/050/00423/AM20/	RLA File :07/24/040/00150/AM20/	Lic.No/Date: 0710115552 11.10.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued on 24.07.2020 issued. The case is re-listed for 07.08.2020			

127	Case No.: 10/7/83-ALC1/2019	Party Name: ASAHI INDIA GLASS LTD	Meet No/Date: 3/83-ALC1/2020 04.06.2020	Status: Case Deferred
	HQ File :01/83/050/00424/AM20/	RLA File :05/23/040/00277/AM20/	Lic.No/Date: 0510412117 15.10.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued on 24.07.2020 . The case is re-listed for 07.08.2020			

128	Case No.: 11/7/83-ALC1/2019	Party Name: AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date: 3/83-ALC1/2020 04.06.2020	Status: Case Deferred
	HQ File :01/83/050/00425/AM20/	RLA File :05/23/040/00280/AM20/	Lic.No/Date: 0510412129 15.10.2019	Defer Date: 07.08.2020
	Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.			

129	Case No.:12/7/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00426/AM20/	RLA File :08/24/040/00179/AM20/	Lic.No/Date:0810146345 15.10.2019	Defer Date:07.08.2020
	Decision : Letter for Hard copy issued on 24.07.2020 . The case is re-listed for 07.08.2020			

130

Case No.:13/7/83-ALC1/2019	Party Name:SUKASO CERACOLORS PVT LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Approved
HQ File :01/83/050/00427/AM20/	RLA File :09/24/040/00343/AM20/	Lic.No/Date:091006808 9 15.10.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Qty.	Import item	Qty.
Prepared Opacifier	1000 MT	Zirco Sand	945 MT
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

131	Case No.:14/7/83-ALC1/2019	Party Name:MICRON PLATERS	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00428/AM20/	RLA File :03/95/040/00663/AM20/	Lic.No/Date:0310832250 16.10.2019	Defer Date:07.08.2020
	Decision : File alongwith reply to D/L furnished by the firm sent to TE. The case is re-listed for 04.06.2020 & 07.08.2020.			

132	Case No.:17/7/83-ALC1/2019	Party Name:AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00431/AM20/	RLA File :05/23/040/00282/AM20/	Lic.No/Date:0510412163 17.10.2019	Defer Date:07.08.2020
	Decision : Letter for Hard copy issued on 24.07.2020 . The case is re-listed for 07.08.2020			

133	Case No.:20/7/83-ALC1/2019	Party Name:SV PLASTOCHEM PVT.LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00434/AM20/	RLA File :31/83/040/00095/AM20/	Lic.No/Date:3110067576 17.10.2019	Defer Date:07.08.2020
	Decision : Hard copy received from the firm D/L issued by DPIIT. Reminder to be issued. The case is relisted on 07.08.2020.			

134	Case No.:21/7/83-ALC1/2019	Party Name:COROMANDEL	Meet No/Date:3/83-ALC1/2020	Status:Case Deferred
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		INTERNATIONAL LIMITED	04.06.2020	
	HQ File :01/83/050/00435/AM20/	RLA File :03/94/040/00523/AM20/	Lic.No/Date:0310832315 18.10.2019	Defer Date:07.08.2020
Decision : Letter for Hard copy issued on 24.07.2020. The case is re-listed for 07.08.2020				

	Case No.:22/7/83- ALC1/2019	Party Name:YASHO INDUSTRIES LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
135	HQ File :01/83/050/00436/AM20/	RLA File :03/95/040/00724/AM20/	Lic.No/Date:0310832332 18.10.2019	Defer Date:07.08.2020
Decision : File alongwith Hard copy furnished by the firm sent to TE for providing the comments. The case is re-listed for 07.08.2020.				

	Case No.:23/7/83- ALC1/2019	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
136	HQ File :01/83/050/00437/AM20/	RLA File :05/24/040/00387/AM20/	Lic.No/Date:0510412173 18.10.2019	Defer Date:07.08.2020
Decision : Letter for Hard copy issued on 24.07.2020. The case is re-listed for 07.08.2020				

	Case No.:24/7/83- ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
137	HQ File :01/83/050/00438/AM20/	RLA File :03/95/040/00723/AM20/	Lic.No/Date:0310832363 22.10.2019	Defer Date:07.08.2020
Decision : Hard copy received from the firm D/L raised by TE. D/L issued on 31.01.2020 & reminder issued on 18.02.2020. Final reminder issued on 27.07.2020. The case is relisted on 07.08.2020				

	Case No.:26/7/83- ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
138	HQ File :01/83/050/00440/AM20/	RLA File :08/24/040/00218/AM20/	Lic.No/Date:0810146406 23.10.2019	Defer Date:07.08.2020
Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.				

	Case No.:27/7/83- ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
139	HQ File :01/83/050/00441/AM20/	RLA File :08/24/040/00219/AM20/	Lic.No/Date:0810146407 23.10.2019	Defer Date:07.08.2020
Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.				

14 0	Case No.:28/7/83- ALC1/2019	Party Name:DETPAK INDIA PRIVATE LIMITED	Meet No/Date:3/83- ALC1/2020	Status:Case Approved
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		04.06.2020			
HQ File :01/83/050/00442/AM20/		RLA File :03/94/040/00584/AM20/		Lic.No/Date:0310832427 24.10.2019	
		Defer Date:			
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-					
Export Item		Qty.	Import item		Qty.
Paper Bag (To indicate quality and GSM should match in import and export)		145500 KG	Brown Recycled Paper (FSC Recycled 100%)		As applied for
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.					

141	Case No.:30/7/83-ALC1/2019	Party Name:SAI FERTILIZERS & PHOSPHATES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00444/AM20/	RLA File :02/24/040/00108/AM20/	Lic.No/Date:0210209509 24.10.2019	Defer Date:07.08.2020
Decision : Letter for Hard copy issued on 24.07.2020. The case is re-listed for 07.08.2020				

142	Case No.:31/7/83-ALC1/2019	Party Name:CROWN DECOR PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00445/AM20/	RLA File :08/24/040/00104/AM20/	Lic.No/Date:0810146432 24.10.2019	Defer Date:07.08.2020
Decision : Case is deferred for report awaited from concerned RA. The case is deferred & relisted on 07.08.2020.				

143	Case No.:32/7/83-ALC1/2019	Party Name:N RANGA RAO AND SONS PVT LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00446/AM20/	RLA File :07/24/040/00146/AM20/	Lic.No/Date:0710115594 24.10.2019	Defer Date:07.08.2020
Decision : Hard copy received from the firm D/L raised by DPIIT. D/L to be issue. The case is relisted on 07.08.2020.				

144	Case No.:33/7/83-ALC1/2019	Party Name:CHARU PERFUMERY HOUSE	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00447/AM20/	RLA File :07/24/040/00131/AM20/	Lic.No/Date:0710115608 25.10.2019	Defer Date:07.08.2020
Decision : Hard copy received from the firm D/L raised by DPIIT. D/L to be issue. The case is relisted on 07.08.2020.				

145	Case No.: 34/7/83-ALC1/2019	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00448/AM20/	RLA File :02/24/040/00110/AM20/	Lic.No/Date:0210209514 28.10.2019	Defer Date:07.08.2020
	Decision : Hard copy received from the firm D/L raised by TE (SK). D/L to be issue. The case is relisted on 07.08.2020.			

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Case No.:35/7/83-ALC1/2019	Party Name:TIRUPATI REELS PVT.LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Approved
HQ File :01/83/050/00449/AM20/	RLA File :37/24/040/00004/AM20/	Lic.No/Date:371000276 1 29.10.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item Wooden cable drums Species of wood in Import/Export should match	Qty. 1290 Cubic meter	Import item Sawn timber	Qty. 1419 Cubic meter of relevant species of timber
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

147	Case No.: 36/7/83-ALC1/2019	Party Name:CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00450/AM20/	RLA File :07/24/040/00165/AM20/	Lic.No/Date:0710115620 29.10.2019	Defer Date:07.08.2020
	Decision : Letter for Hard copy issued. Reminder on 24.07.2020. The case is re-listed for 07.08.2020			

148	Case No.: 37/7/83-ALC1/2019	Party Name:MONTEX GLASS FIBRE IND PVT LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00451/AM20/	RLA File :03/95/040/00737/AM20/	Lic.No/Date:0310832496 30.10.2019	Defer Date:07.08.2020
	Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			

149	Case No.: 38/7/83-ALC1/2019	Party Name:TARAK CHEMICALS LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
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HQ File :01/83/050/00452/AM20/	RLA File :34/24/040/00211/AM20/	Lic.No/Date:3410045572 31.10.2019	Defer Date:07.08.2020
Decision : Hard copy received from the firm D/L raised by TE . D/L issued on 31.12.2019 & reminder on 18.02.2020. Final reminder issue on 27.07.2020. The case is re-listed on 07.08.2020.			

Case No.:41/7/83- ALC1/2019	Party Name:EMITA LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
150 HQ File :01/83/050/00455/AM20/	RLA File :03/94/040/00601/AM20/	Lic.No/Date:0310832561 01.11.2019	Defer Date:07.08.2020
Decision: Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

Case No.:42/7/83- ALC1/2019	Party Name:MANI AGRO CHEM PRIVATE LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
151 HQ File :01/83/050/00456/AM20/	RLA File :32/24/040/00067/AM20/	Lic.No/Date:3210079209 04.11.2019	Defer Date:07.08.2020
Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

Case No.:44/7/83- ALC1/2019	Party Name:NITTA GELATIN INDIA LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
152 HQ File :01/83/050/00458/AM20/	RLA File :10/24/040/00066/AM20/	Lic.No/Date:1010060321 06.11.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			

Case No.:46/7/83- ALC1/2019	Party Name:NIKNAM CHEMICALS PVT LTD	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
153 HQ File :01/83/050/00460/AM20/	RLA File :05/24/040/00422/AM20/	Lic.No/Date:0510412409 07.11.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			

Case No.:47/7/83- ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
154 HQ File :01/83/050/00461/AM20/	RLA File :03/94/040/00571/AM20/	Lic.No/Date:0310832641 07.11.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			

155 Case No.:48/7/83-	Party Name:SHIVTEK	Meet No/Date:3/83-	Status:Case
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ALC1/2019	INDUSTRIES PRIVATE LIMITED	ALC1/2020 04.06.2020	Approved
HQ File :01/83/050/00462/AM20/	RLA File :05/24/040/00461/AM20/	Lic.No/Date:0510412417 07.11.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as applied for by the firm.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No.:1/8/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
156 HQ File :01/83/050/00465/AM20/	RLA File :05/24/040/00443/AM20/	Lic.No/Date:0510412434 08.11.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			

Case No.:2/8/83-ALC1/2019	Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
157 HQ File :01/83/050/00466/AM20/	RLA File :05/24/040/00472/AM20/	Lic.No/Date:0510412442 08.11.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (RNM) for their comments. The case is re-listed for 07.08.2020.			

Case No.:3/8/83-ALC1/2019	Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
158 HQ File :01/83/050/00467/AM20/	RLA File :03/95/040/00771/AM20/	Lic.No/Date:0310832688 11.11.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (RNM) for their comments. The case is re-listed for 07.08.2020.			

Case No.:4/8/83-ALC1/2019	Party Name:UNITED CHEMIE PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
159 HQ File :01/83/050/00468/AM20/	RLA File :08/24/040/00237/AM20/	Lic.No/Date:0810146532 11.11.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			

160 Case No.:5/8/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE	Meet No/Date:3/83-ALC1/2020	Status:Case Deferred
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	LIMITED	04.06.2020	
HQ File :01/83/050/00469/AM20/	RLA File :32/24/040/00072/AM20/	Lic.No/Date:3210079222 11.11.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			

Case No.:6/8/83-ALC1/2019	Party Name:E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
161 HQ File :01/83/050/00470/AM20/	RLA File :34/24/040/00236/AM20/	Lic.No/Date:3410045599 11.11.2019	Defer Date: 07.08.2020
Decision : The Committee considered the case as per agenda and call for the firm for Personal Hearing. Representative of the firm appeared for personal hearing on 13.03.2020. The Committee asked the firm to submit some additional information which was awaited. The case is re-listed for 07.08.2020.			

Case No.:7/8/83-ALC1/2019	Party Name:ATUL LIMITED,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
162 HQ File :01/83/050/00471/AM20/	RLA File :08/24/040/00185/AM20/	Lic.No/Date:0810146533 13.11.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			

Case No.:8/8/83-ALC1/2019	Party Name:KWALITY CHEMICAL INDUSTRIES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
163 HQ File :01/83/050/00472/AM20/	RLA File :03/94/040/00527/AM20/	Lic.No/Date:0310832723 13.11.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			

Case No.:10/8/83-ALC1/2019	Party Name:NISARG BIOSCIENCES PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
164 HQ File :01/83/050/00474/AM20/	RLA File :09/24/040/00404/AM20/	Lic.No/Date:0910068179 13.11.2019	Defer Date: 07.08.2020
Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			

Case No.:11/8/83-ALC1/2019	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Approved
165 HQ File :01/83/050/00475/AM20/	RLA File :03/94/040/00634/AM20/	Lic.No/Date:0310832765 14.11.2019	Defer Date:
Decision : The committee considered the case as per agenda and decided to ratify the norms as			

under:-

Export Item	Qty.	Import item	Qty.
Boron Carbide Sintered Granules Vajrabor S1000276	9.072 M.T	Boron Carbide Crude Lumps	9.162 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

166	Case No.:12/8/83-ALC1/2019	Party Name:GREENLAM INDUSTRIES LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00476/AM20/	RLA File :05/23/040/00314/AM20/	Lic.No/Date:0510412510 15.11.2019	Defer Date: 07.08.2020
	Decision : File alongwith Hard copy furnished by the firm sent to DPIIT for providing comments. (Case is deferred report awaited from concerned RA. LAMINATES CASE). The case is re-listed for 04.06.2020 & 07.08.2020.			

167	Case No.:13/8/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00477/AM20/	RLA File :06/24/040/00064/AM20/	Lic.No/Date:0610039348 15.11.2019	Defer Date: 07.08.2020
	Decision: The Committee considered the case as per agenda and decided to defer the case for examining the request of the firm. File sent to TE (RNM) for their comments. The case is re-listed for 07.08.2020.			

168	Case No.:14/8/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00478/AM20/	RLA File :31/83/040/00106/AM20/	Lic.No/Date:3110067593 18.11.2019	Defer Date: 07.08.2020
	Decision : Hard copy received from the firm. D/L raised by TE (SK) . The case is relisted on 07.08.2020.			

169	Case No.:17/8/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00481/AM20/	RLA File :03/95/040/00794/AM20/	Lic.No/Date:0310832874 19.11.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			

170	Case No.:18/8/83-ALC1/2019	Party Name:CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
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	HQ File :01/83/050/00482/AM20/	RLA File :31/83/040/00107/AM20/	Lic.No/Date:3110067596 19.11.2019	Defer Date: 07.08.2020
	Decision : Hard copy received from the firm D/L raised by TE (SK) . The case is relisted on 07.08.2020.			
171	Case No.:19/8/83-ALC1/2019	Party Name:KALPAKA CHEMICALS PRIVATE LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00483/AM20/	RLA File :32/24/040/00076/AM20/	Lic.No/Date:3210079235 19.11.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			
172	Case No.:20/8/83-ALC1/2019	Party Name:E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00484/AM20/	RLA File :34/24/040/00247/AM20/	Lic.No/Date:3410045628 19.11.2019	Defer Date: 07.08.2020
	Decision : The Committee considered the case as per agenda and call for the firm for Personal Hearing. Representative of the firm appeared for personal hearing on 13.03.2020. The Committee asked the firm to submit some additional information which was awaited. The case is re-listed for 07.08.2020.			
173	Case No.:21/8/83-ALC1/2019	Party Name:ASTEC LIFESCIENCES LTD	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00485/AM20/	RLA File :03/94/040/00633/AM20/	Lic.No/Date:0310832907 20.11.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			
174	Case No.:22/8/83-ALC1/2019	Party Name:INDIA PESTICIDES LIMITED,	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00486/AM20/	RLA File :06/24/040/00065/AM20/	Lic.No/Date:0610039351 21.11.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder on 27.07.2020 issued. The case is re-listed for 07.08.2020			
176	Case No.:24/8/83-ALC1/2019	Party Name:V.K.A. POLYMERS PRIVATE LIMITED	Meet No/Date:3/83- ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00488/AM20/	RLA File :32/24/040/00078/AM20/	Lic.No/Date:3210079250 22.11.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder on 27.07.2020 issued. The case is re-listed for 07.08.2020			

177	Case No.:25/8/83-ALC1/2019	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00489/AM20/	RLA File :03/95/040/00781/AM20/	Lic.No/Date:0310832944 22.11.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy on 27.07.2020 issued. The case is re-listed for 07.08.2020			

178	Case No.:26/8/83-ALC1/2019	Party Name:EMITA LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00490/AM20/	RLA File :03/94/040/00669/AM20/	Lic.No/Date:0310832964 22.11.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020			

179	Case No.:28/8/83-ALC1/2019	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00492/AM20/	RLA File :03/94/040/00672/AM20/	Lic.No/Date:0310832996 26.11.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder issued on 24.07.2020. The case is re-listed for 07.08.2020			

180	Case No.:27/8/83-ALC1/2019	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred - indexed
	HQ File :01/83/050/00491/AM20/	RLA File :05/24/040/00481/AM20/	Lic.No/Date:0510412657 27.11.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder issued on 24.07.2020 . The case is re-listed for 07.08.2020			

181	Case No.:29/8/83-ALC1/2019	Party Name:ANAR CHEMICALS LLP	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00493/AM20/	RLA File :08/24/040/00270/AM20/	Lic.No/Date:0810146651 27.11.2019	Defer Date: 07.08.2020
	Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020			

182	Case No.:30/8/83-ALC1/2019	Party Name:SWASTIK PLASTOALLOYS PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status:Case Deferred
	HQ File :01/83/050/00494/AM20/	RLA File :02/24/040/00125/AM20/	Lic.No/Date:02102095 71 28.11.2019	Defer Date: 07.08.2020

Decision : Letter for Hard copy issued. Reminder on 24.07.2020 issued. The case is re-listed for 07.08.2020

Case No.: 31/8/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status case
HQ File :01/83/050/00495/AM20/	RLA File :03/95/040/00854/AM20/	Lic.No/Date:0310833092 29.11.2019	Status:Case Approved

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

183	Export Item	Qty.	Import item	Qty.
	Glass Mosaics Tiles or Glass Mosaics Tiles Murals (of relevant thickness & quality which should match in Import & Export).	9900 Sq. meter	Glass Mosaic Chips	10395 Sq. meter of relevant thickness & Quality
			Polyester Mesh/FRP Mesh (290 x 290 MM OR 300 x 300 MM)	10395 Sq. meter of relevant thickness & Quality

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.: 32/8/83-ALC1/2019	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status: Case Deferred
HQ File :01/83/050/00496/AM20/	RLA File :03/94/040/00674/AM20/	Lic.No/Date:0310833097 29.11.2019	Defer Date: 07.08.2020

Decision : Letter for Hard copy issued. Reminder issued on 27.07.2020. The case is re-listed for 07.08.2020

Case No.: 33/8/83-ALC1/2019	Party Name:RAAH HOME SOLUTIONS LLP	Meet No/Date:3/83-ALC1/2020 04.06.2020	Status: Case Approved
HQ File :01/83/050/00497/AM20/	RLA File :03/95/040/00857/AM20/	Lic.No/Date:0310833106 29.11.2019	Defer Date:

Decision : The committee considered the case as per agenda and decided to ratify the norms as under:-

185	Export Item	Qty.	Import item	Qty.
	Glass Mosaics Tiles or Glass Mosaics Tiles Murals of relevant thickness & Quality Which should match in Import & Export	9900 Sq. meter	Glass Mosaic Chips	10395 Sq. meter of relevant thickness & Quality
			Polyester Mesh/FRP Mesh (290 x 290 MM OR 300 x 300 MM)	10395 Sq. meter of relevant thickness

Carin

		300 MM)	& Quality
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Date:27.07.2020
Place:New Delhi

Chetan Parkash Jaggarwal
Foreign Trade Development Officer

